

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

Original Application No. 241/2021

Raja Muzaffar Bhat

Applicant

V/s

Union of India and others

Respondents

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Respondent
Through counsel


(G. M kawoosa),
Addl. Standing Counsel

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**BEFORE THE NATIONAL GREEN TRIBUNAL
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Raja Muzaffar Bhat

Applicant

Versus

Union of India & Others

Respondent (s)

In the matter of

Compliance report in terms of order dated 30.05.2023.

May it please your honour

The answering respondents most respectfully submit as under:-

1. That the Hon'ble National Green Tribunal passed an order on 30.05.2023 in the above titled Original application. The operative part of said order is reproduced as under:-

"We are really dissatisfied with the manner in which J&K Government has proceeded in this matter. Despite repeated opportunities granted, in the last almost more than two years, substantive progress has not been shown in the matter. It is not in dispute that both the rivers are still polluted and no effective steps have been taken either for mitigating or removing the pollution or for preventing the illegal mining in the river bed and flood plain zones of the said rivers.

Further, there is no integrated and holistic approach in putting executable action plan. The reports only depicts outlays kept for expenditure, formulation of DPR and aspiring for tendering etc. According to the need, no short term measures


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are taken to lift solid waste dumped on the banks of two rivers taking to the final designated site for processing as per MSW Rules, 2016. With regard to sewage, the authorities have failed to set up decentralized / modular STPs at 13 dewatering pumping stations to arrest discharge of 16.23 mld of sewage.

Now considering the assurance given by Principal Secretary, Housing and Urban Development Department, as requested, we grant him two months time to take wholesome effective steps for compliance of the directions given by this Tribunal in its earlier orders and file an action taken/compliance report as on 31.07.2023 by 07.08.2023.”

2. Pursuant to the said order, the Principal Secretary to Govt. Housing & Urban Development Department convened the meetings on 15.06.2023 and 17.07.2023 and directed all the concerned stakeholders to take the remedial measures in light of the Hon’ble NGT orders with respect to sewage management, Solid Waste Management, legacy waste management alongside the bank of Doodh Ganga Nallah and Mamath Kull, so that the direction of the Hon’ble NGT issued from time to time could be complied with in letter and spirit.


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3. That consequently, all the stakeholders have taken concrete steps, showing incremental progress with regard to Solid and Liquid Waste management since last hearing i.e; 30.05.2023.
4. **That the Director Urban local Bodies Kashmir has submitted the action taken report which is as under:-**
 - A. **Long term measures taken/ to be taken by the Department:**
 - I. In order to ensure proper treatment & disposal of sewerage and septage generated by Citizens of MC Chadoora & Budgam which was draining into Mamath Kull & Doodhganga. Urban Environmental Engineering Department (UEED) Kashmir Division has prepared a detailed project report for establishment of **Fecal sewage & Septage Treatment plant** with a capacity of **39 KLD** for Budgam and Chadoora Town.

- II. Supplementary action plan for an amount of **Rs 3.70 Crore** has been prepared for compliance of directive passed in OA 241/2021 for initiatives proposed to prevent bank of Mamath & Doodh Ganga by way of providing chain linked fencing within municipal boundary of Budgam & Chadoora.
- III. In order to redress the issue of handling/ managing and disposal of waste generated in the towns of Kashmir Division, the State Level Apex Committee in its meeting held under the chairmanship of Chief Secretary of J&K UT approved decentralized Solid Waste Management Action plan for all 40 Urban Local Bodies of Kashmir Division, which include MC Chadoora and MC Budgam.
- IV. The overall cost of the project for (40) ULBS of Kashmir Division for establishment of decentralized facilities is **Rs. 239.72 Crores (Revised cost)**. The **Budgam** and **Chadoora** towns are important towns of Central Kashmir and keeping in view the importance of the towns, decentralized SWM projects have been approved for Budgam town at the cost of **Rs. 270.91 Lakhs** at **Pallar Budgam** with Waste Management Centers of 10 TPD capacity (2 plants of 5 TPD each) and **Chadoora** town at **Hayatpora** at the cost of **Rs 131.01 Lakhs** consisting of 01 Waste Management Center of 4 TPD capacity, which will help in preservation of water bodies of Mamath Kull Budgam and Doodh Ganga Chadoora.

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The Waste generation details of two towns viz; Municipal Council Budgam & Municipal Committee Chadoora is given hereunder: -

S.No	ULB Name	Population	No of Households	No of Wards	Waste Generation in (TPD)	Projected Waste generation (TPD)
1	Budgam	18022	3204	13	9.21	10.88
2	Chadoora	7616	1269	13	3.05	3.60

The work on the project at **MC Chadoora** has been completed & WMC is **working in full swing**, whereas, at **MC Budgam**, the work was allotted & **construction work is in progress** & will be completed

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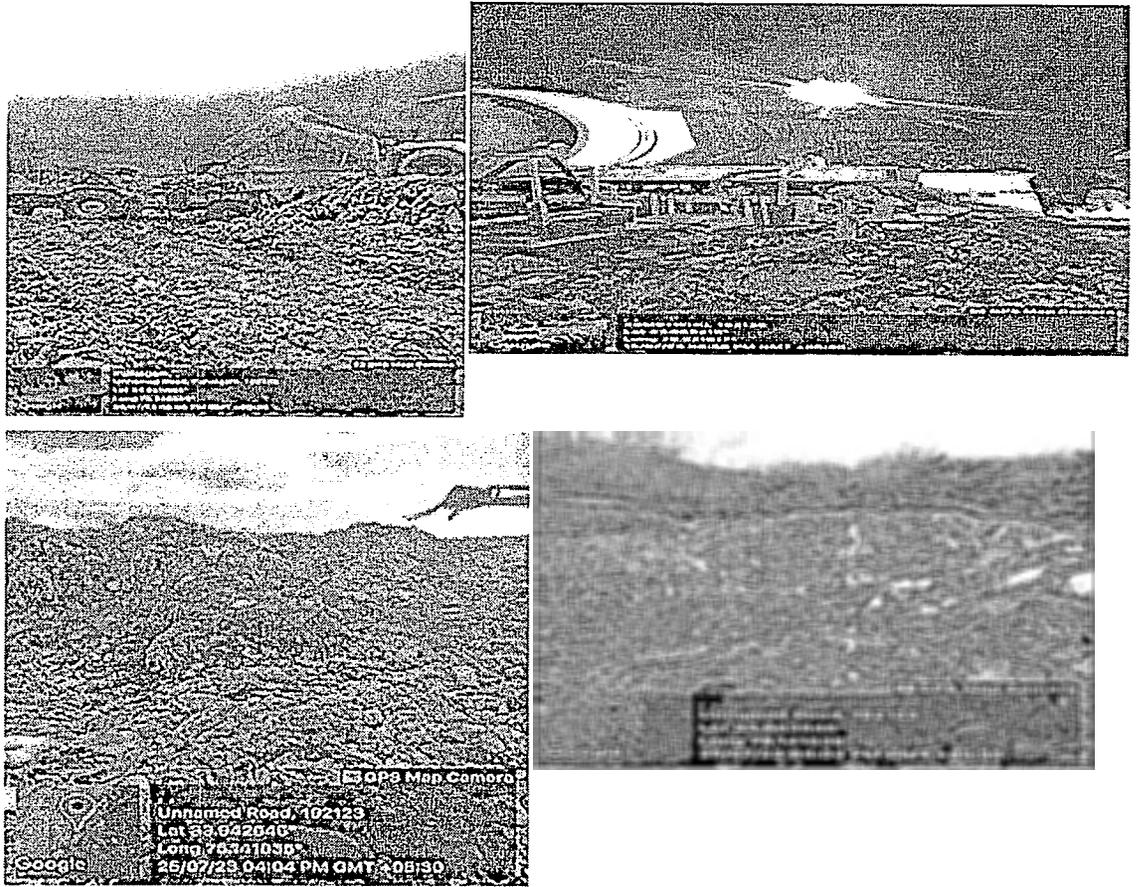
by September 2023. The photographs of the work are enclosed herewith for favour of information: -



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V. The Directorate of Urban Local Bodies Kashmir has procured Collection and transportation infrastructure through State Motor Garages J&K, wherein 151 Garbage Auto Hoopers & 492 tricycles for narrow lanes have been procured to ensure prevention of open waste littering, and door to door collection of waste in a segregated manner.

- VI. To prevent the open littering of waste & segregation at source by the households, MC Budgam has distributed (5746) Dustbins in the town and MC Chadoora has also distributed about (1500) Dustbins so far to households residing within the town limits.
- VII. Remediation of **legacy waste** by way of **Bio mining** has been started for **6 ULBs** viz. Anantnag, Shopian, Bijbehara, Pahalgam, Pampore & Tral of Kashmir Division. Remediation of Legacy Waste is in progress in Pahalgam and till 27th July, 2023, **3000 MT out of 14614 MT** laying at site has been cleared. Around 13682 MT of waste is lying at Tral dumpsite including waste of MC Budgam & Chadoora dumped after clearing of Hanjan Site, first stage i.e., formation of windrow has been completed in Tral, remediation process will start after 15 days of drying of waste as per norms advised by CBCP.



VIII. A DPR for **development of park** with an amount of **Rs 32.94 lacs** has been prepared on the site reclaimed after removal of legacy waste on the bank of Mamath Kull. Same has been submitted to DC, Budgam & Administrative Department of J&K Government to accord approval and release of funds.

B. Short term measures taken/ to be taken: -

B.1 Mamath Kull

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Mamath Kull passes through the Budgam town and is the main source of water in the town. Most population living in the vicinity of the water body has been identified as littering of waste into the Kull and on its banks, for which the MC Budgam has taken strict measures to restrain the people from illegal dumping and disposal of Solid Waste into the Kull and on its banks. A special team has been constituted vide Order No: MC/BD/5132-33 dated 31-12-2021, to ensure strict prohibition of dumping of garbage/Solid Waste/ Single Use Plastic on the banks of the Kull, besides, imposition of fine upon the violators as per the provisions of SWM Rule, 2016. The constituted team has been patrolling in the area frequently. Fine has been imposed on (21) violators and (07) No. of FIRs have also been lodged against the violators to disseminate a strict message among the public.

II. Communication vides no: MC/Bud/2023-24/1867-70 dated: 17.06.2023 regarding plantation on the embankments of Mamath Kull has also been made with Divisional Forest Officer Social Forestry Department Budgam. Municipal council has planted grass as short-term measure to ensure that soil does not wash in the Mamath Kull.

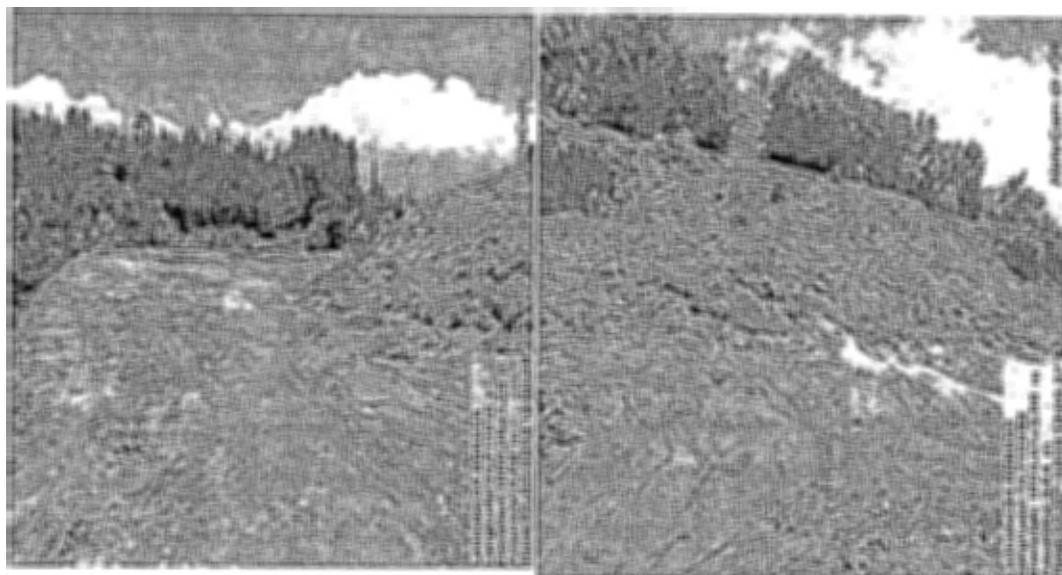
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- III. Till date more than ninety (90) Sanitation drives along the embankments of Mamath Kull from Mamath to Railway Bridge Ompora have been conducted by MC Budgam. Besides, special sanitation drives are being carried out twice in a week to keep the Kull and its surroundings neat and clean from all kinds of waste.
- IV. Six (6) No Digital LED Display Boards have been installed/ erected at different places from New Adda to Old Adda on which messages are disseminated regularly to create awareness in general public, regarding importance of water bodies and their conservation.
- V. Fifty-Five (55) IEC activities have been organized in the areas falling alongside of the water body to sensitize the people about the pollution of water bodies and its hazards., which have been given wide publicity through print & electronic media;
- VI. Twenty-Eight (28) No of Sign boards have been installed with warnings/ cautions on the banks of the water bodies;
- VII. Community Heads/ Senior citizens/ NGOs/School Children and volunteers have been involved in awareness programmes among general public;
- VIII. On the eve of celebrations of World Environment day MC Budgam in collaboration with Pollution control board Budgam conducted a special sanitation drive and collected garbage/solid waste/single use plastic in and around the Mamath Kull. Also, in compliance to the instructions issued by the Directorate, MC Budgam, sanitation /cleanliness drives are frequently carried out at Mamath Kull;


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Incremental progress : 100% door to door collection & more than 92% segregation at source has been achieved in all the wards of the Budgam Town. Construction of waste processing centre is in progress at Pallar Budgam (MRF-40% and Composite pit-20% work completed)

Tender for Bio-mining of legacy have been floated for **3 times** but due to low quantity of waste no vendor shows interest in the tender. Due to lack of response from vendor and keeping in view of the environment all the waste laying at Hanjan have been shifted to Tral dumpsite for which tender have been awarded to remediate the legacy waste so that legacy waste from Chadoora & Budgam will be treated with waste of Tral.



Around 13682 MT of waste is lying at Tral dump site including waste of MC Budgam and Chadoora dumped after clearing of Hanjan site, first stage i.e; formation of windrow has been completed in Tral, remediation process will start after 15 days of drying of waste as per norms advised by CPCB.

Water quality testing of Mamath Kull at different spots flowing within municipal limits of Budgam have been conducted in consultation with District officer Pollution Control Board Budgam. Reclaimed site at Mamuth Kull have developed in green space by planting grasses, DPR for development of park with an amount of Rs32.94 Lakhs have prepared on the site reclaimed after removal of legacy waste on the bank of Mamth Kull, same has been submitted to Deputy Commissioner, Budgam and administrative department of J&K Government to accord approval and release of funds. Fine has been imposed on 21 violators and 7 no. of FIRs have also been filed against the violators.

A special sanitation drive in supervision of Team from Directorate of Urban Local Bodies Kashmir has been conducted on 26 – 27 May, 2023 & a week long thematic sanitation activities from 19 – 24 June 2023 has been conducted to ensure that no littering has been practiced by people of MC Budgam.

Reclaimed site at Mamath Kul have developed in green space by planting grasses. DPR for development of Park with an amount of Rs32.94 lacs have prepared on the site reclaimed after removal of legacy waste on the bank of Mamath Kull, same has been submitted to DC, Budgam & Administrative Department of JK Government to accord approval and release of funds.

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B.2 Doodh Ganga River: -

- I. Doodh Ganga also known as Chatche Kull passes through the Chadoora Town and around two (02) Kilometers of stretch of Doodh Ganga traverse the town.
- II. The main source of pollution of Nallah Doodh Ganga has been observed as waste from residential houses located near the banks of Nallah, and effluents from restaurants, Hotels and Work Shops, dumping of refuse by the local inhabitants, for which the Municipal Committee Chadoora has swung into action.
- III. Special teams have been constituted by MC Chadoora vide Order No: - MC/CHD/2021/2451-55 dated 11.12.2021, and No: MC/CHD/2021-22/3388-91 Dated 24.03.2022, to keep strict vigil on the encroachments of banks of Nallah and littering of waste by the inhabitants;
- IV. A survey has conducted along the bank of Doodh Ganga to identify the no. of drains discharging liquid waste in the said Doodh Ganga and found 29 drains discharging in the same. The issue regarding construction of Sewage treatment plants of adequate capacity has been taken up with the UEED Department;

Incremental progress: 100% door to door collection & more than 92% segregation at source has been achieved in all the wards of the Chadoora Town. Construction of waste management centre of 50TPD completed and inaugurated on 12.05.2023 at Chadoora, c
currently processing 5TPD of waste on daily basis.

Legacy waste of quantity more than 90 MT laying on the site on the bank of Doodh Ganga have been lifted and shifted to Hanjan as temporally measure.

Thirty (30) No Banners (Big and Small) and 3 No Digital LED display boards at various locations including banks of Nallah Doodh Ganga have been installed for awareness of general public., Also announcements are made on public address system regarding cleanness of Doodh Ganga. Masjid Committees/ Auqaf Committees of town Chadoora were also requested to make general public aware about the importance of cleanness of water body;

During last few days, the Vigilance teams of MC Chadoora have imposed fine on Fifteen (15) violators and Nine (09) No. of FIRs have also been lodged against the violators to serve a deterrent to the violators.

A special sanitation drive under supervision of Team from Directorate of Urban Local Bodies Kashmir has been conducted on 26 – 27 May, 2023 & a week long thematic sanitation activities from 19 – 24 June


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2023 has been conducted to make citizens aware and ensure that no littering has been practiced by people of MC Chadoora. Waste recovered during these special sanitation drives has been properly processed off at Waste Management Centre at Nagam Hayatpora.

C. Routine activities: -

- I. Regular announcements are made on loud speakers by the employees of MC Budgam & Chadoora and the team already constituted is conducting door-to-door awareness programmes. Also, IEC activities are carried regularly on the theme of source segregation and ban on single use Plastic/littering of Waste/ garbage and ill effect of SUP. During the drives jute/cotton bags are distributed among the households residing around Mamath Kull & Doodh Ganga as an alternative to polythene/plastic bags. Feed backs from the general public are received and valid suggestion will be taken due care. The awareness and action taken has created a good response from the general public and seems to encouraging and satisfying.
- II. In order to create awareness among the general, awareness messages are disseminated through LED Digital displays installed within the limits of MC Budgam & Chadoora. In addition, the additional awareness message boards/ Signages/ Hoardings, have also been installed on the embankments of Mamath Kull & Doodh Ganga as well as in whole town.
- III. A team of Employees headed by In-charge sanitation has been assigned the job to keep vigil /watch on the inhabitants /commuters littering the garbage /waste in the above said Kull. The team has also been instructed to identify the litterers/violators and action as warranted under law is initiated against the violators. The MC Budgam & Chadoora has also identified the violators and the case has been registered against the violators who had been found violating the Water Regulation and Management Act, 2010.
- IV. This office in continuation to already scheduled cleanliness drives on every Saturday & Wednesday, carried out special sanitation drives every week by MC Budgam & on Thursday by MC Chadoora. The waste/garbage accumulated on the outer edges of embankments of Mamath Kull & Doodh Ganga has been removed during the sanitation drive.


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5. That the Srinagar Municipal Corporation has submitted the report which is as under :-

- I. **Submission of Action Plan:** Srinagar Municipal Corporation has submitted an Action Plan prepared for an amount of Rs. 9.30 Cr in first instance for procurement and installation of Drum Composters for processing of organic fraction of waste at decentralized level. Technical Vetting of same is under process.

Incremental Progress:

- II. **Door to Door waste Collection:-** Srinagar Municipal Corporation has adopted an integrated and holistic approach towards improving solid waste management status on the banks of Doodah ganga. The following interventions were carried out by Srinagar Municipal Corporation till date. Srinagar Municipal Corporation is practicing 100% door to door waste collection in entire 74 Wards of the City including the areas through which Doodh Ganga passes. The Details of Vehicles & Drivers are published in Local Newspaper, Social Media & Electronic Media.

- III. **Segregated Waste Collection:** The Corporation is tirelessly working to achieve 100% household level segregation of waste. As of now 60% segregation is done by using compartmentalized D2D Hooper's from all the Municipal Wards and the 100% target shall be achieved by December 2023.

- IV. **Regular Cleanliness Drives on the Banks of Doodh Ganga Water Body:** Srinagar Municipal Corporation carries out Regular Cleanliness Drives on the Banks of Doodh Ganga Water Body to maintain the cleanliness and ecological balance of the area. By organizing such drives, SMC effectively address the issue of pollution and preserve the natural beauty of the Water Body. From the Month of April 2023 to till date 29 No's of Cleanliness Drives were carried out.

- V. **Sundays for Srinagar:** Sundays for Srinagar is an initiative to bring behavior change and community involvement in sanitation, environmental protection, and sustainability. Every Sunday spots with maximum legacy waste including water bodies, wetlands etc are cleaned up and beautified. The aim and objective of this campaign is to bring officials, public representatives, volunteers, and local citizens together to clean up the filthiest spots, beautify the city and support sanitation workers. 250 drives conducted till

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 date. Special drives are conducted for Rejuvenation of lakes and water bodies including Doodh Ganga Water Body. Srinagar City has stood at rank 4th in Swacch Vayu Survekshan 2023 among the million plus cities. The Survekashan is conducted by CPCB.

VI. Anti-Polythene Campaigns (6R Campaign): In order to eradicate the menace of plastic pollution from the Srinagar City, the SMC came up with an Anti-Polythene Campaign popularly known as # The 6R Campaign (Reduce, Reuse, Recycle, Remove, Refuse and Report). Srinagar has launched anti-littering 6R campaigns to raise awareness among the public about the harmful effects of plastic pollution. These campaigns aim to educate residents and visitors about the importance of responsible waste disposal and the impact of litter on the environment.

VII. Collection of Skins & Hides in View of Eid ul Adha: In view of Eid ul Adha, Srinagar Municipal Corporation provided a cost-free Door to Door dedicated service for collection of Skins & Hides in all the wards of the Srinagar City. The Details of Vehicles & Drivers were published in Local Newspaper, Social Media & Electronic Media.

VIII. No Littering Zones: Srinagar Municipal Corporation has marked all the banks of Doodh Ganga road as **No Littering Zones**. Strict Surveillance is being carried out by a dedicated team Headed by Zonal Sanitation Officer. Offenders are being fined.


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IX. IEC Activities undertaken: A month long special and IEC and community mobilization campaign from 19 June to 19 July , 2023 by SMC was held with the objective to create mass awareness and to install a behaviour change among all stake holders regarding preservation of Nallah Doodah Ganga and prevention of dumping of Solid Waste on the rive embankments and untreated sewage going directly into the water body. Different activities like door to door visits to households, and commercial establishments, offices and hospitals, road shows and seminars were held during the week long special campaigns. In order to make different stake holders to understand their roles as waste generators and make people aware about the importance of segregation of waste, students, people from the civil society, representatives of commercial establishments and Government officers/officials are being taken to the waste management facilities.

6. That the Chief Engineer J&K UEED has submitted the report which is as under:-

I. The following two DPRs stand framed and have been proposed for funding out of the available funds under "Environmental Compensation" allocated by the UT Government in OA's as follows:-

S.No.	Name of the DPR	DPR cost	Available Funds under "Environmental Compensation"	
			OA 241/2021	OA 606/2018
1	Project Feasibility Report for Sewage Treatment Plant and Dry Weather flow discharge into Doodh Ganga	67	13	54
2	Project Feasibility Report on STP of DWF discharging into Doodh Ganga Nallah from Chadoora to Bagh-i-Mehtab	90	16	74

The DPR figuring at S.No. 1 has been technically appraised by IIT Roorkee and technical appraisal of the DPR at S. No. 2 is at an advanced stage of appraisal awaiting response to queries raised by IIT Roorkee during appraisal process for which the matter is being pursued regularly by UEED with Commissioner, Srinagar Municipal Corporation latest vide this office letter No. CE/UEED/TS/1042-43 dated 20.07.2023. The works will put to tenders immediately after accord of approval.

Incremental progress:

1. OCEMS have been installed in 9 operational STPs. However, for remaining 6 STPs, fresh tenders have been invited.
2. Quality Council of India has expressed its interest for NABL Accreditation of labs, end to end. A meeting of the officials of QCI with JK UEED officials has taken place. A detailed proposal indicating timelines and financial implications are expected during the week. The accreditation works has been targeted for completion by 31 December, 2023.

7. The Regional Director J&K Pollution Control Committee has shared data of water quality with respect to River Doodh Ganga and Mamath Kull w.e.f January, 2023 to July 2023. **Copy of the Report of J&K pollution Control Committee is enclosed as Annexure R-1.**


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8. **The report submitted by the Director, Geology and Mining Department is as under:**

Action against illegal Mining: The Department has been taking strict action against any occurrence of illegal mining and unauthorized transportation of minerals in and around Doodhganga Nallah I.e; seizure of vehicles/ machinery involved, lodging of FIRs against the violators and imposition of fine under rules.

The Department has seized 75 vehicles/JCBs involved in illegal mining in and around Doodhganga Nalla and realized Rs9,98,890/- (Rupees nine lac ninety eight thousand eight hundred ninety only) as compounding of offence from the offenders. Besides, Rs4,06,000/- (Four lac six thousand only) were also collected as on spot fine from the violators.

Incremental progress:

The Department for the first time in the UT of J&K recommended 34 cases of violations to J&K Pollution Control Committee vide District Mineral Officer, Budgam letter No. DMO/Bud/DGM/F-05/2903-2906 dated 27-12-2022 for imposition/recovery of Environmental compensation under Environmental Protection Act and Rules made thereunder. Demand notices to the tune of Rs28.50 lacs in this regard have been issued by J&KPCC to the said offenders vide order No's 1-34 J&KPCC dated 11.05.2023.

Illegal extraction of minerals has been completely stopped in Mamath Kulafter the only entry/exit point near Mamath bridge was dismantled and subsequent construction of crated wall/ check dams on the Upstream and Downstream of Mamath Bridge.

Steps taken to arrest the Illegal Mining: Strict instructions through circulars to field functionaries of the Department for taking concrete measures to control the unauthorized extraction and transportation of minerals.

Round the clock vigil by the field functionaries, besides regular inspection by Multi Departmental District Level Task Force Cell constituted vide Government Order No. 1569 of 2018.

Conducting of regular awareness drives to sensitize stakeholders/ general public about the importance of systematic and scientific mining, conservation and development of mineral and overall


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environment sustainability besides the adverse impact of haphazard mining, Administrative Secretary, Mining presided one such awareness programme and kick started the regressing activity in Doodhganga Nalla, besides ground check of the mining blocks on 03.08.2023, photos enclosed as Annexure R -2.

Few local volunteers have been encouraged to pass on any valid information regarding illegal mining to District Mineral Officer concerned for immediate action.

All the entry and exit points of the vulnerable spots prone to illegal mining in Doodhganga Nalla have been dismantled to curb the illegal extraction / transportaion of minerals.

Due to strict action under law against illegal miners/transporters and effective ground and door to door awareness among the local population about the adverse impact of the haphazard and illegal mining besides methods of systematic and scientific mining by mineral concessionaires, no incident of illegal mining has been observed/reported from the area for the last more than two months which is also acknowledged by the petitioner through his recent tweets on social media (Screen shots of some of the tweets are enclosed as Annexures R-3 & R--4.

Geo-tagged Photographs captured during the field inspection of Doodhganga Nalla on 01-08-2023 depicting the present position of Nallah are enclosed as Annexure R-5.

In order to improve round the clock surveillance to curb the illegal extraction and transportation of minerals from Doodhganga Nalla, the Mineral check post at a critical spot (Kilkadal Chadoora) is being established wherein the land has been identified, DPRs prepared and submitted for accord of Administrative Approval and release of funds.

Restoration Works in the Affected Spots: In compliance to the directions of the Hon'ble National Green Tribunal in the order passed on March 8,2022 wherein Rs 01 crore was deposited with the Deputy Commissioner Budgan by the Department of Mining J&K (UT) for carrying out restoration works in the affected areas.

Accordingly seven (07) restoration works were identified and executed in Doodhganga Nalla and Mamath Kul through Flood Control Department which stand completed as on date. Physical verification

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report of the said works issued by the District Statistics and Evaluation Officer Budgam is enclosed as Annexure R-6.

The Department is furthering its efforts in compliance to the Hon'ble NGT orders and the directions passed by Director Geology & Mining through Circular issued vide No.: 59/MCC/DGM/Circular/15/3060-63 dated 26-05-2023 with the support of District Administration to curb illegal mining besides regulating the mining from legal mineral concessionaires as per the Rules governing the subject.

9. That, as the matter involves the Compliance of Solid Waste Management Rules, 2016 and these Rules bestow duty upon other departments like Rural Development Department, Agriculture Department etc. to ensure compliance with these rules, therefore, the said departments may be directed to file separate affidavits. Further, vide letter dated 18.07.2023 the law department has been requested for directing the aforementioned departments to file their compliance reports separately before the Hon'ble NGT.

10. That, it is submitted that the concerned stakeholders have taken bono-fide steps to comply with the order of Hon'ble NGT.

Hence the Compliance report is submitted.


Principal Secretary to Govt.
Housing & Urban Development Department
Government of Karnataka

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ANNEXURE R-1

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J&K Pollution Control Committee

Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water quality Profile of Doodhganga Stream for the month of July ,2023

S.NO	Date of Sampling=27/07/2023											Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	Site 3	Site 4	Site 5	Site 6	Site7	Site8	Site 9	Site 10	
		Brenwari near Power project	Sursyar near Bridge	Nowhard near Bridge	Soagam Near Bridge	Chadoora near main Chowk	Wathooraa	Baghi-e-Mehtab near Railway bridge	Old Chanpora	Old Barzulla	Near Tengapora Bridge	
1	Air Temp. °C	25	25.3	25.3	27.7	29.5	28.5	30	30	31	30.0	-
2	Water Temp. °C	16	16.2	16.7	21	23	24	21.5	20.1	24	24	-
3	pH	7.99	7.02	7.75	7.83	8.04	7.59	7.63	7.66	7.57	7.57	6.5 - 8.5
4	Conductivity µs/cm	83.0	74.0	82.0	91.0	113.0	172.0	187.0	211.0	217.0	214.0	-
5	T.D.S	45.0	39.0	44.0	48.0	59.0	88.0	98.0	109.0	113.0	110.0	-
6	D.O	8.0	7.8	7.9	7.6	7.2	7.0	5.3	5.0	4.8	4.5	>5mg/l
7	C.O.D	14.5	16.1	16.1	14.5	22.6	29.0	46.8	46.8	45.2	46.8	-
8	B.O.D	1.2	1.4	1.3	1.8	2.0	3.5	4.9	5.2	5.6	4.8	< 3mg/l
9	Phosphate	0.024	0.032	0.034	0.042	0.058	0.057	0.098	0.136	0.115	0.13	-
10	Ammonical Nitrogen	0.54	0.582	0.606	0.792	0.852	1.39	1.09	1.44	1.206	1.56	-
11	Sulphate	6.39	5.75	6.06	7.57	7.72	10.45	26.2	28.78	28.48	25.9	-
12	Hardness	78.0	70.0	80.0	82.0	84.0	102.0	110.0	120.0	144.0	140.0	-
13	Calcium	17.63	14.42	16.03	17.63	20.84	28.85	30.46	38.5	36.87	32.86	-
14	Magnesium	8.26	8.26	9.72	9.23	7.77	7.29	8.26	5.83	12.63	14.09	-
15	T. Alkalinity	76.0	68.0	78.0	76.0	82.0	120.0	142.0	152.0	146.0	144.0	-
16	Chloride	10.0	10.0	14.0	16.0	16.0	22.0	20.0	22.0	20.0	22.0	-
17	Turbidity NTU	12.0	9.0	12.0	19.0	23.0	38.0	201.0	252.0	276.0	298.0	-

Samples collected by

Analyzed by

I/C Water lab

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Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water quality Profile of Doodhganga Stream for the month of June ,2023

S.NO	17 06 23						Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	Site 3	Site 4	Site 5	
		Soagam Near Bridge	Chadoora near main Chowk	Baghi-e-Mehtab near Railway bridge	Old Barzulla	Near Tengapora Bridge	
1	Air Temp. °C	27.5	26	25.6	30	30.5	-
2	Water Temp. °C	17.3	18.5	15.5	21.8	22.1	-
3	pH	7.98	7.81	7.75	7.4	7.53	6.5 - 8.5
4	Conductivity µs/cm	70.0	83.0	145.0	167.0	162.0	-
5	T.D.S	37.0	44.0	78.0	90.0	87.0	-
6	D.O	8.0	8.1	7.9	6.6	7.2	>5mg/l
7	C.O.D	13.7	15.7	19.6	27.5	29.4	-
8	B.O.D	1.0	1.4	1.9	3.2	3.6	< 3mg/l
9	Phosphate	0.032	0.057	0.103	0.106	0.108	-
10	Ammonical Nitrogen	1.338	0.978	1.098	1.872	1.662	-
11	Sulphate	5.15	7.423	8.332	9.09	9.847	-
12	Hardness	64.0	72.0	104.0	108.0	114.0	-
13	Calcium	16.03	22.44	31.3	32.06	36.07	-
14	Magnesium	5.83	3.88	6.31	6.8	5.83	-
15	T. Alkalinity	44.0	66.0	86.0	92.0	86.0	-
16	Chloride	14.0	16.0	20.0	22.0	20.0	-
17	Turbidity NTU	24.0	30.0	53.0	40.0	75.0	-

Samples collected by

Analyzed by

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I/C Water Lab

P. 3

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Shiekh-ul-Alam Complex Rajbagh Kashmir
Analysis Report

Water quality Profile of Doodhganga Stream for the month of May ,2023

S.NO	Date of Sampling=20/05/2023						Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	Site 3	Site 4	Site 5	
		Soagam Near Bridge	Chadoora near main Chowk	Baghi-e-Mehtab near Railway bridge	Old Barzulla	Near Tengapora Bridge	
1	Air Temp. °C	26	25.7	25.5	26.8	27.0	-
2	Water Temp. °C	13.5	12	12.1	12.5	20	-
3	pH	8.18	7.88	8	7.91	7.96	6.5 - 8.5
4	Conductivity µs/cm	93.0	105.0	150.0	166.0	180.0	-
5	T.D.S	52.0	59.0	84.0	93.0	101.0	-
6	D.O	9.0	8.8	8.3	7.2	4.2	>5mg/l
7	C.O.D	16.8	18.9	21.1	31.6	35.8	-
8	B.O.D	2.0	2.0	2.3	3.3	4.3	< 3mg/l
9	Phosphate	0.053	0.07	0.108	0.101	0.175	-
10	Ammonical Nitrogen	0.96	1.32	1.58	1.75	2.14	-
11	Sulphate	4.393	9.241	8.93	12.12	10.45	-
12	Hardness	100.0	108.0	110.0	120.0	124.0	-
13	Calcium	24.04	25.65	27.3	36.07	36.87	-
14	Magnesium	9.72	10.69	10.2	7.29	7.77	-
15	T. Alkalinity	114.0	106.0	120.0	130.0	134.0	-
16	Chloride	10.0	10.0	16.0	20.0	20.0	-
17	Turbidity NTU	16.0	67.0	102.0	86.0	91.0	-

Samples collected by

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Analyzed by

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Analysis Report

Water quality Profile of Doodhganga Stream for the month of April ,2023

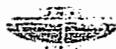
S.NO	Date of Sampling=15/04/2023						Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	Site 3	Site 4	Site 5	
		Soagam Near Bridge	Chadoora near main Chowk	Baghi-e-Mehtab near Railway bridge	Old Barzulla	Near Tenganpora Bridge	
1	Air Temp. °C	25.8	26	25.5	26.6	26.5	-
2	Water Temp. °C	11.8	12	11.5	15.5	16	-
3	pH	7.87	7.78	7.8	7.79	7.78	6.5 - 8.5
4	Conductivity µs/cm	107.0	118.0	175.0	190.0	193.0	-
5	T.D.S	62.0	68.0	102.0	110.0	112.0	-
6	D.O	9.1	8.5	7.1	6.2	4.5	>5mg/l
7	C.O.D	22.2	28.9	31.1	51.1	48.9	-
8	B.O.D	2.6	2.9	3.5	5.6	5.0	< 3mg/l
9	Phosphate	0.062	0.134	0.158	0.17	0.219	-
10	Ammonical Nitrogen	0.93	1.482	1.62	1.77	1.86	-
11	Sulphate	4.69	16.66	22.72	14.24	19.99	-
12	Hardness	104.0	114.0	120.0	126.0	130.0	-
13	Calcium	24.04	26.45	32.1	36.07	39.27	-
14	Magnesium	10.69	16.03	9.72	8.74	7.77	-
15	T. Alkalinity	122.0	114.0	144.0	160.0	130.0	-
16	Chloride	14.0	16.0	18.0	22.0	22.0	-
17	Turbidity NTU	30.0	204.0	224.0	180.0	200.0	-

Samples collected by

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Analysis Report

Water quality Profile of Doodhganga Stream for the month of March ,2023

S.NO	Date of Sampling=11/03/2023						Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	Site 3	Site 4	Site 5	
		Soagam Near Bridge	Chadoora near main Chowk	Baghi-e-Mehtab near Railway bridge	Old Barzulla	Near Tengapora Bridge	
1	Air Temp. °C	19	18.5	18	21	20.5	--
2	Water Temp. °C	9.8	10.6	10.8	11.5	16	--
3	pH	7.51	7.78	7.53	7.51	7.48	6.5 - 8.5
4	Conductivity µs/cm	120.0	149.0	238.0	262.0	263.0	--
5	T.D.S	68.0	87.0	139.0	153.0	154.0	--
6	D.O	9.1	8.7	8.2	7.5	7.4	>5mg/l
7	C.O.D	19.1	41.9	26.6	45.7	41.9	--
8	B.O.D	1.5	3.2	2.3	4.8	4.2	< 3mg/l
9	Phosphate	0.048	0.163	0.12	0.195	0.195	--
10	Ammonical Nitrogen	0.792	1.86	1.38	1.44	2.08	--
11	Sulphate	10.3	18.33	16.36	21.21	22.87	--
12	Hardness	102.0	114.0	134.0	148.0	126.0	--
13	Calcium	24.84	28.05	40.1	41.68	40.08	--
14	Magnesium	9.72	10.69	8.26	10.69	6.31	--
15	T. Alkalinity	82.0	90.0	124.0	128.0	136.0	--
16	Chloride	10.0	24.0	20.0	24.0	24.0	--
17	Turbidity NTU	39.0	260.0	166.0	75.0	68.0	--

> All values are in mg/l Except pH ,temperature ,Turbidity and conductivity

Samples collected by

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Shiekh-ul-Alam Complex Rajbagh Kashmir
Analysis Report

Water quality Profile of Doodhganga Stream for the month of February ,2023

S.NO	Date of Sampling=22/02/2023						Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	Site 3	Site 4	Site 5	
		Soagam Near Bridge	Chadoora near main Chowk	Baghi-e-Mehtab near Railway bridge	Old Barzulla	Near Tengapora Bridge	
1	Air Temp. °C	15	15.6	15	14.1	14.2	—
2	Water Temp. °C	8.8	9.3	9.5	10.5	10.1	—
3	pH	8.25	8.15	7.8	7.74	7.73	6.5 - 8.5
4	Conductivity µs/cm	202.0	232.0	276.0	306.0	281.0	—
5	T.D.S	117.0	135.0	159.0	172.0	165.0	—
6	D.O	8.8	7.9	7.5	5.0	5.44	>5mg/l
7	C.O.D	28.6	39.3	33.9	60.7	46.3	—
8	B.O.D	3.3	3.5	3.8	7.6	5.0	< 3mg/l
9	Phosphate	0.08	0.137	0.217	0.445	0.344	—
10	Ammonical Nitrogen	0.612	1.35	2.49	3.72	4.01	—
11	Sulphate	19.69	43.17	46.05	42.14	32.26	—
12	Hardness	120.0	148.0	152.0	176.0	158.0	—
13	Calcium	34.46	41.7	51.3	51.3	46.49	—
14	Magnesium	8.26	9.72	5.83	11.66	10.2	—
15	T. Alkalinity	116.0	150.0	154.0	184.0	156.0	—
16	Chloride	12.0	20.0	22.0	28.0	22.0	—
17	Turbidity NTU	61.0	85.0	84.0	64.0	92.0	—

➤ All values are in mg/l Except pH ,temperature ,Turbidity and conductivity

Samples collected by

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Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water quality Profile of Doodhganga Stream for the month of January ,2023

S.NO	Parameters	Date of Sampling=19/01/2023					Primary water quality criteria for Bathing (class B)
		Site 1	Site 2	Site 3	Site 4	Site 5	
		Soagam Near Bridge	Chadoora near main Chowk	Baghi-e-Mehtab near Railway bridge	Old Barzulla	Near Tengapora Bridge	
1	Air Temp. °C	12.2	12.2	8.5	6.8	6.8	-
2	Water Temp. °C	7.9	8.2	7.5	6.7	6.5	-
3	pH	8.28	8.24	7.69	7.43	7.49	6.5 - 8.5
4	Conductivity µs/cm	213.0	372.0	524.0	638.0	567.0	-
5	T.D.S	124.0	218.0	292.0	369.0	328.0	-
6	D.O	9.5	9.5	8.8	4.0	4	>5mg/l
7	C.O.D	19.0	47.6	62.8	114.3	76.2	-
8	B.O.D	1.1	5.3	7.2	9.4	7.2	< 3mg/l
9	Phosphate	0.019	0.067	0.073	0.616	0.301	-
10	Ammonical Nitrogen	0.456	0.822	1.026	4.97	4.362	-
11	Sulphate	12.42	22.27	28.93	51.51	35.6	-
12	Hardness	140.0	262.0	332.0	308.0	304.0	-
13	Calcium	40.08	52.1	84.2	81.76	81.76	-
14	Magnesium	9.72	17.49	29.64	25.24	24.3	-
15	T. Alkalinity	120.0	210.0	278.0	304.0	274.0	-
16	Chloride	16.0	20.0	34.0	52.0	42.0	-
17	Turbidity NTU	8.0	14.0	29.0	33.0	31.0	-

➤ All values are in mg/l Except pH ,temperature ,Turbidity and conductivity

Samples collected by

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Analyzed by

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Analysis Report

Water quality Profile of Mamath Stream Budgam for the Month of July .2023

S.NO	17-07-2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	
		Mamath U/S	Mamath D/S Near Bridge	
1	Air Temp. °C	30	30.1	-
2	Water Temp. °C	21.8	22	-
3	pH	8.2	8.13	6.5 - 8.5
4	Conductivity µs/cm	231.0	260.0	-
5	T.D.S	127.0	143.0	-
6	D.O	8.6	8.0	>5mg/l
7	C.O.D	27.6	29.3	-
8	B.O.D	2.6	3.0	< 3mg/l
9	Phosphate	0.078	0.101	-
10	Ammonical Nitrogen	0.774	0.81	-
11	Sulphate	20.76	19.24	-
12	Hardness	114.0	140.0	-
13	Calcium	32.86	40.08	-
14	Magnesium	7.77	9.72	-
15	T. Alkalinity	100.0	118.0	-
16	Chloride	20.0	20.0	-
17	Turbidity NTU	325.0	338.0	-


Samples collected by

Analysed by


I/C Water Lab



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Analysis Report

Water quality Profile of Mamath Stream Budgam for the Month of June .2023

S.NO	17-06-2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	
		Mamath U/S	Mamath D/S Near Bridge	
1	Air Temp. °C	29.5	29.6	—
2	Water Temp. °C	21	21.3	—
3	pH	8.08	8.12	6.5 - 8.5
4	Conductivity µs/cm	133.0	146.0	—
5	T.D.S	70.0	78.0	—
6	D.O	8.0	7.5	>5mg/l
7	C.O.D	27.5	25.5	—
8	B.O.D	2.8	2.5	< 3mg/l
9	Phosphate	0.1	0.143	—
10	Ammonical Nitrogen	1.32	1.26	—
11	Sulphate	14.24	12.12	—
12	Hardness	110.0	108.0	—
13	Calcium	32.86	36.87	—
14	Magnesium	6.8	3.88	—
15	T. Alkalinity	74.0	72.0	—
16	Chloride	12.0	20.0	—
17	Turbidity NTU	306.0	336.0	—

Samples collected by

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Analysis Report

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Water quality Profile of Mamath Stream Budgam for the Month of May.2023

S.NO	Date of Sampling=20/05/2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	
		Mamath U/S	Mamath D/S Near Bridge	
1	Air Temp. °C	23.5	23.6	-
2	Water Temp. °C	22.9	20.1	-
3	pH	8.14	8.17	6.5 - 8.5
4	Conductivity µs/cm	188.0	220.0	-
5	T.D.S	105.0	123.0	-
6	D.O	8.9	9.2	>5mg/l
7	C.O.D	18.9	23.2	-
8	B.O.D	1.8	2.0	< 3mg/l
9	Phosphate	0.106	0.212	-
10	Ammonical Nitrogen	1.52	1.6	-
11	Sulphate	6.96	8.93	-
12	Hardness	104.0	126.0	-
13	Calcium	28.85	36.07	-
14	Magnesium	6.8	8.74	-
15	T. Alkalinity	110.0	112.0	-
16	Chloride	14.0	14.0	-
17	Turbidity NTU	40.0	181.0	-

Samples collected by

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Analysed by

I/C Waterlab

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Shiekh-ul-Alam Complex Rajbagh Kashmir

Analysis Report

Water quality Profile of Mamath Stream Budgam for the Month of April .2023

S.NO	Date of Sampling=15/04/2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1 Mamath U/S	Site 2 Mamath D/S Near Bridge	
1	Air Temp. °C	27	27.5	-
2	Water Temp. °C	18.5	18	-
3	pH	7.9	7.93	6.5 - 8.5
4	Conductivity µs/cm	168.0	188.0	-
5	T.D.S	98.0	109.0	-
6	D.O	7.9	8.1	>5mg/l
7	C.O.D	33.3	31.1	-
8	B.O.D	3.6	2.4	< 3mg/l
9	Phosphate	0.183	0.185	-
10	Ammonical Nitrogen	1.6	1.58	-
11	Sulphate	20.3	20.75	-
12	Hardness	100.0	102.0	-
13	Calcium	24.04	24.04	-
14	Magnesium	9.72	10.2	-
15	T. Alkalinity	150.0	154.0	-
16	Chloride	18.0	16.0	-
17	Turbidity NTU	209.0	218.0	-

Samples collected by

Analysed by

I/C Water lab

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Analysis Report

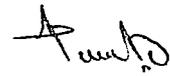
Water quality Profile of Mamath Stream Budgam for the Month of March .2023

S.NO	Date of Sampling=11/03/2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	
		Mamath U/S	Mamath D/S Near Bridge	
1	Air Temp. °C	21	22	-
2	Water Temp. °C	15	15.3	-
3	pH	8.29	8.3	6.5 - 8.5
4	Conductivity µs/cm	207.0	240.0	-
5	T.D.S	117.0	136.0	-
6	D.O	8.0	7.8	>5mg/l
7	C.O.D	19.1	20.1	-
8	B.O.D	1.6	1.7	< 3mg/l
9	Phosphate	0.064	0.057	-
10	Ammonical Nitrogen	0.966	1.03	-
11	Sulphate	10.15	11.81	-
12	Hardness	114.0	142.0	-
13	Calcium	36.87	43.28	-
14	Magnesium	5.54	8.26	-
15	T. Alkalinity	112.0	146.0	-
16	Chloride	18.0	16.0	-
17	Turbidity NTU	36.0	83.0	-

Samples collected by

J.P.T

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Analysis Report

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Water quality Profile of Mamath Stream Budgam for the Month of February .2023

S.NO	Date of Sampling=22/02/2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	
		Mamath U/S	Mamath D/S Near Bridge	
1	Air Temp. °C	14.9	15.5	-
2	Water Temp. °C	8.4	9.3	-
3	pH	8.04	8.09	6.5 - 8.5
4	Conductivity µs/cm	239.0	271.0	-
5	T.D.S	138.0	156.0	-
6	D.O	9.0	9.8	>5mg/l
7	C.O.D	14.3	16.1	-
8	B.O.D	1.7	1.5	< 3mg/l
9	Phosphate	0.114	0.12	-
10	Ammonical Nitrogen	1.038	1.16	-
11	Sulphate	21.21	21.51	-
12	Hardness	172.0	166.0	-
13	Calcium	40.08	46.92	-
14	Magnesium	17.49	12.15	-
15	T. Alkalinity	144.0	144.0	-
16	Chloride	18.0	20.0	-
17	Turbidity NTU	80.0	83.0	-

Samples collected by

EET

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Analysis Report

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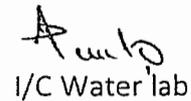
Water quality Profile of Mamath Stream Budgam for the Month of January .2023

S.NO	Date of Sampling=19/01/2023			Primary water quality criteria for Bathing (class B)
	Parameters	Site 1	Site 2	
		Mamath U/S	Mamath D/S Near Bridge	
1	Air Temp. °C	8.5	8.7	-
2	Water Temp. °C	7.1	7	-
3	pH	8.32	8.32	6.5 - 8.5
4	Conductivity µs/cm	402.0	372.0	-
5	T.D.S	236.0	212.0	-
6	D.O	9.0	9.4	>5mg/l
7	C.O.D	13.3	15.2	-
8	B.O.D	2.0	2.3	< 3mg/l
9	Phosphate	0.045	0.048	-
10	Ammonical Nitrogen	0.438	0.516	-
11	Sulphate	12.87	15.15	-
12	Hardness	228.0	204.0	-
13	Calcium	63.32	50.5	-
14	Magnesium	17.01	18.95	-
15	T. Alkalinity	244.0	226.0	-
16	Chloride	20.0	24.0	-
17	Turbidity NTU	14.0	12.0	-

Samples collected by

SUT

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Microbiological Analysis Report of Doodh Ganga for the Month of April 2023

Date of sampling		10-04-2023	
S.NO	Location	Faecal coliform count After 24 hrs CFU/100ml	Total coliforms After 24 hrs CFU/100ml
1	Soagam	380	1400
2	Chadoora	1480	3900
3	Baghi Mahtab	2266	8550
4	old Barzalla	19790	58500
5	Tengpora	19095	63800
6	Mammath U/S	1685	3480
7	Mammath D/S	1564	3890

✓ I/C Microbiological lab

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Microbiological Analysis Report of Doodh Ganga for the Month of May 2023

Date of sampling		19-05-2023	
S.NO	Location	Faecal coliform count After 24 hrs CFU/100ml	Total coliforms After 24 hrs CFU/100ml
1	Soagam	510	2100
2	Chadoora	1860	4500
3	Baghi Mahtab	2133	9600
4	old Barzalla	22580	60000
5	Tengpora	23190	64000
6	Mammath U/S	980	2160
7	Mammath D/S	857	2400


I/C Microbiological lab

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J&K Pollution Control committee
Shiekh-ul-Alam Complex Rajbagh Kashmir

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Microbiological analysis report of Doodhganga for the month of June 2023

Date Of Sampling		23-06-2023	
S.NO	Location	Feecal coliform count After 24 hrs CFU/100ml	Total coliforms After 24 hrs CFU/100ml
1	Soagam	310	742
2	Chadoora	1180	3780
3	Baghi Mahtab	1716	6750
4	old Barzalla	20140	68800
5	Tengpora	19895	64000
6	Mammath U/S	1404	3510
7	Mammath D/S	1385	3240

✓ V/C-Microbiological lab

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J&K Pollution Control committee
Shiekh-ul-Alam Complex Rajbagh Kashmir

Microbiological analysis report of Doodhganga for the month of July 2023

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Date Of Sampling		27-07-2023	
S.NO	Location	Faecal coliform count After 24 hrs CFU/100ml	Total coliforms After 24 hrs CFU/100ml
1	Branwar	5	250
2	Surasyar	10	840
3	Nowhard	145	1280
4	Sogam	110	1280
5	Chadoora	500	7520
6	Wathura	560	11000
7	Bagh e Mehtab	1300	31200
8	Old Chanapora	800	39400
9	Barzulla	17500	52500
10	Tengpora	14000	88000

✓ I/C Microbiological lab

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Action Taken Report on Illegal Mining in and around Doodhganga Nallah and Mamath Kul, District Budgam.

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In compliance to the Hon'ble National Green Tribunal directions passed in the order dated 08.03.2022 and order dated 30.05.2023 in the Original Application No. 241/2021 titled Raja Muzaffar Bhat vs Union of India & others, actions taken by the Department of Geology & Mining are summarized as under:

A. Action against Illegal Mining

- The Department has been taking strict action against any occurrence of illegal mining and unauthorized transportation of minerals in and around Doodhganga Nallah i.e., seizure of vehicles/ machinery involved, lodging of FIRs against the violators and imposition of fine under rules.
- The Department has seized 75 vehicles / JCBs involved in illegal mining in and around Doodhganga Nalla and realized ₹ 9,98,890/- (Rupees nine lac ninety eight thousand eight hundred ninety only) as compounding of offence from the offenders. Besides, ₹ 4,06,000/- (Four lac six thousand only) were also collected as on spot fine from the violators.
- The Department for the first time in the UT of J&K recommended 34 cases of violations to J&K Pollution Control Committee vide District Mineral Officer, Budgam letter No. DMO/Bud/DGM/F-05/2903-2906 dated 27-12-2022 for imposition/recovery of Environmental compensation under Environmental Protection Act and Rules made thereunder. Demand notices to the tune of ₹ 28.50 lacs in this regard have been issued by J&KPCC to the said offenders vide order No's 1-34 J&KPCC all dated 11.05.2023.
- Illegal extraction of minerals has been completely stopped in Mamath Kul after the only entry / exit point near Mamath bridge was dismantled and subsequent construction of crated wall/ check dams on the Upstream and Downstream of Mamath Bridge.

P-1

B. Steps taken to arrest the Illegal Mining

- Strict instructions through circulars to field functionaries of the Department for taking concrete measures to control the unauthorized extraction and transportation of minerals.
- Round the clock vigil by the field functionaries, besides regular inspection by Multi Departmental District Level Task Force Cell constituted vide Government Order No. 1569 of 2018.
- Conducting of regular awareness drives to sensitize stakeholders / general public about the importance of systematic and scientific mining, conservation and development of mineral and overall environment sustainability besides the adverse impact of haphazard mining. Administrative Secretary, Mining presided one such awareness programme and kick started the regressing activity in Doodhganga Nalla, besides ground check of the mining blocks on 03.08.2023, photos enclosed as **Annexure I**.
- Few local volunteers have been encouraged to pass on any valid information regarding illegal mining to District Mineral Officer concerned for immediate action.
- All the entry and exit points of the vulnerable spots prone to illegal mining in Doodhganga Nalla have been dismantled to curb the illegal extraction / transportation of minerals.
- Due to strict action under law against illegal miners/transporters and effective ground and door to door awareness among the local population about the adverse impact of the haphazard and illegal mining besides methods of systematic and scientific mining by mineral concessionaries, no incident of illegal mining has been observed/reported from the area for the last more than two months which is also acknowledged by the petitioner through his recent tweets on social media (Screen shots of some of the tweets are enclosed as **Annexures II & III**).
- Geo-tagged Photographs captured during the field inspection of Doodhganga Nalla on 01-08-2023 depicting the present position of Nallah are enclosed as **Annexure – IV**.

- In order to improve round the clock surveillance to curb the illegal extraction and transportation of minerals from Doodhganga Nalla, the Mineral check post at a critical spot (Kilkadal Chadoora) is being established wherein the land has been identified, DPR's prepared and submitted for accord of Administrative Approval and release of funds.

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C. Restoration Works in the Affected Spots:

- In compliance to the directions of the Hon'ble National Green Tribunal in the order passed on March 8, 2022 wherein, ₹ 01 crore was deposited with the Deputy Commissioner Budgam by the Department of Mining J&K (UT) for carrying out restoration works in the affected areas.
- Accordingly seven (07) restoration works were identified and executed in Doodhganga Nalla and Mamath Kul through Flood Control Department which stand completed as on date. Physical verification report of the said works issued by the District Statistics and Evaluation Officer Budgam is enclosed as **Annexure V**.
- The Department is furthering its efforts in compliance to the Hon'ble NGT orders and the directions passed by Director Geology & Mining through Circular issued vide No: 59/MCC/DGM/Circular/15/3060-63 dated 26-05-2023 with the support of District Administration to curb illegal mining besides regulating the mining from legal mineral concessionaries as per the Rules governing the subject.

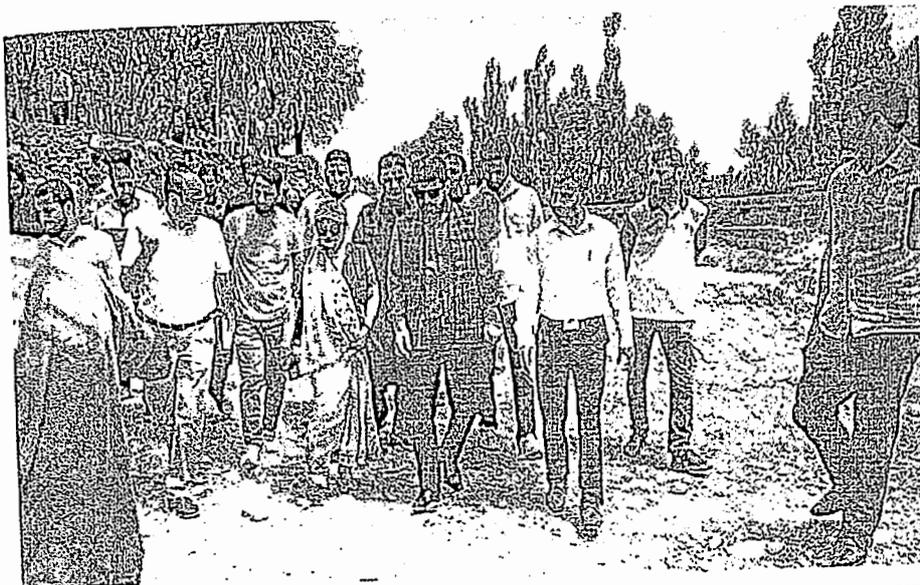


District Mineral Officer,
Geology & Mining Deptt.,
Budgam

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Annexure-I

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AZADI KA AMRIT MAHOTSAV
(01.08.2023 To 15.08.2023)
With

THEME: MERI MAATI MERA DESH

"Awareness Programmes For Responsible and Systematic mining and impact of Haphazard mining with a traverse along Doodhanga
Dated: 03/08/2023
By

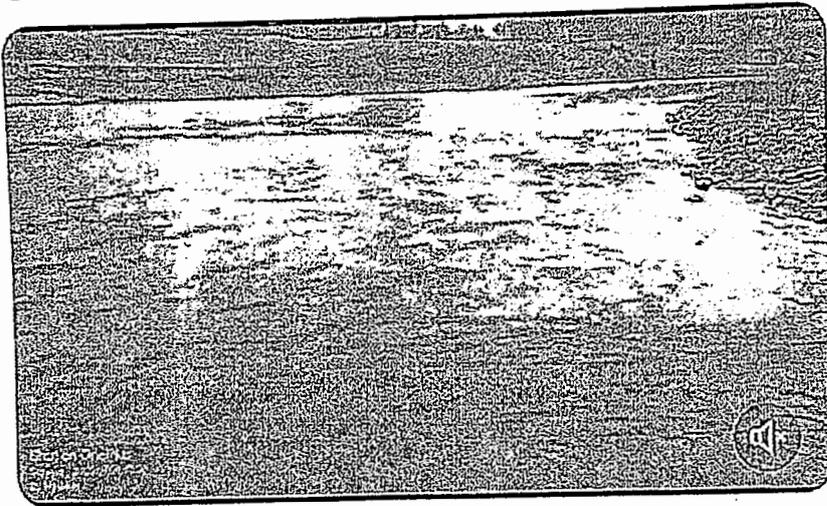
DEPARTMENT OF GEOLOGY & MINING J&K

Queries/Feedback Please contact District Mineral Office Budgam email: dmobudgam12@gmail.com

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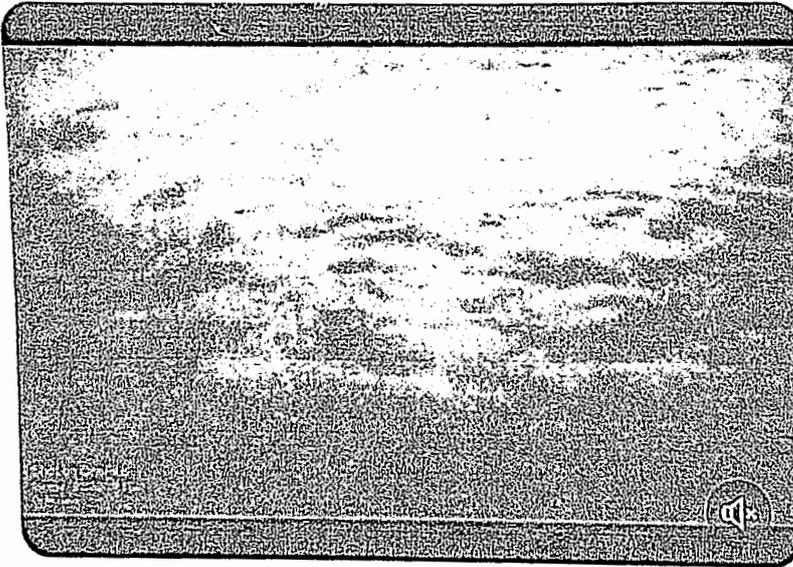
Dr Raja Muzaffar Bhat @rtimuzaffar · 3d
For last 58 days Illegal Riverbed Mining in Doodh Ganga, Shali Ganga streams have been stopped. Appreciate action taken by DC Budgam @akshaylabroo. I am grateful to Principal Secretary HUDD ,Mining Secretary & SMC Commissioner as well
Save Doodh Ganga
@OfficeOfLGJandK @diprjk





Dr Raja Muzaffar Bhat @rti... · 06 Jul :

Doodh Ganga is getting cleaner again as Illegal Riverbed Mining has been stopped in Chadoora. I am grateful to Principal Secretary HUDD Mr Prashant Goyal , SMC Commissioner @AtharAamirKhan , Director ULB Kashmir Muthara Masoom, DC Budgam @akshaylabroo for their support.



Office of LG J&K and 9 others

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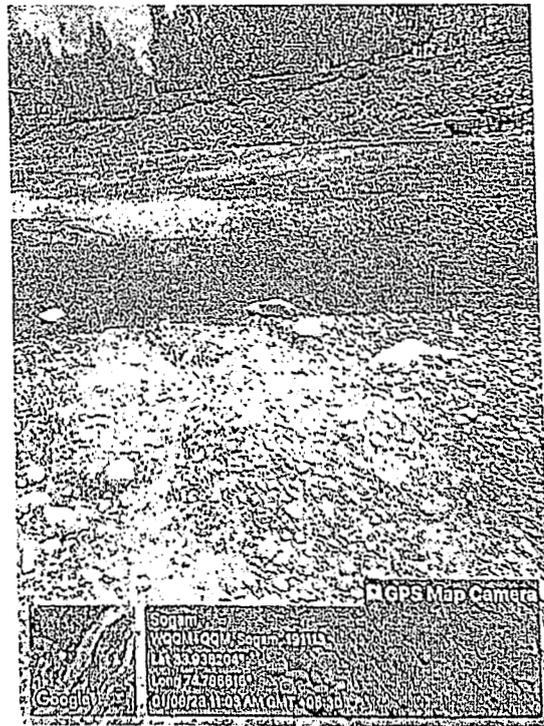
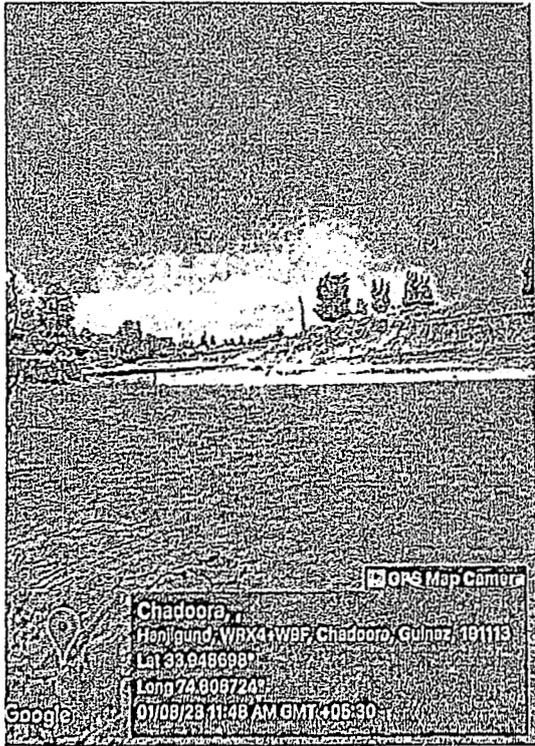
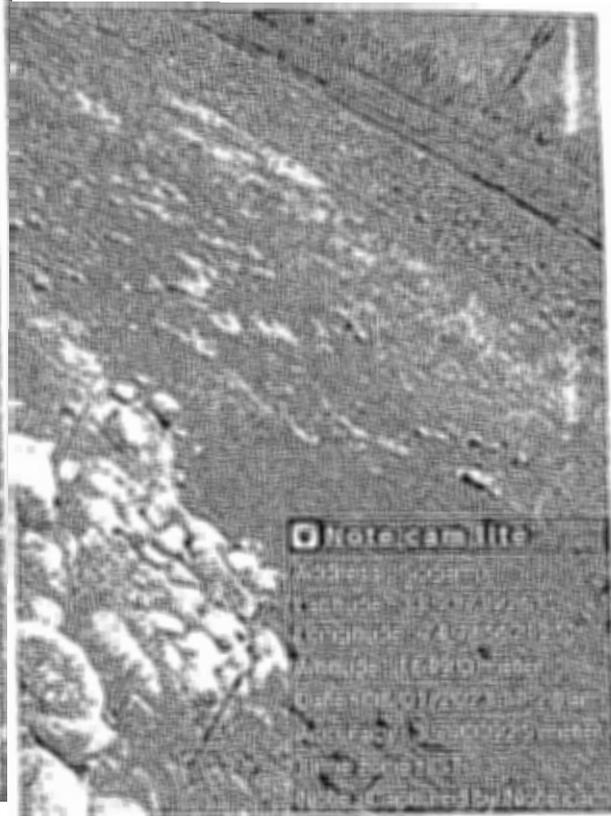
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P-6

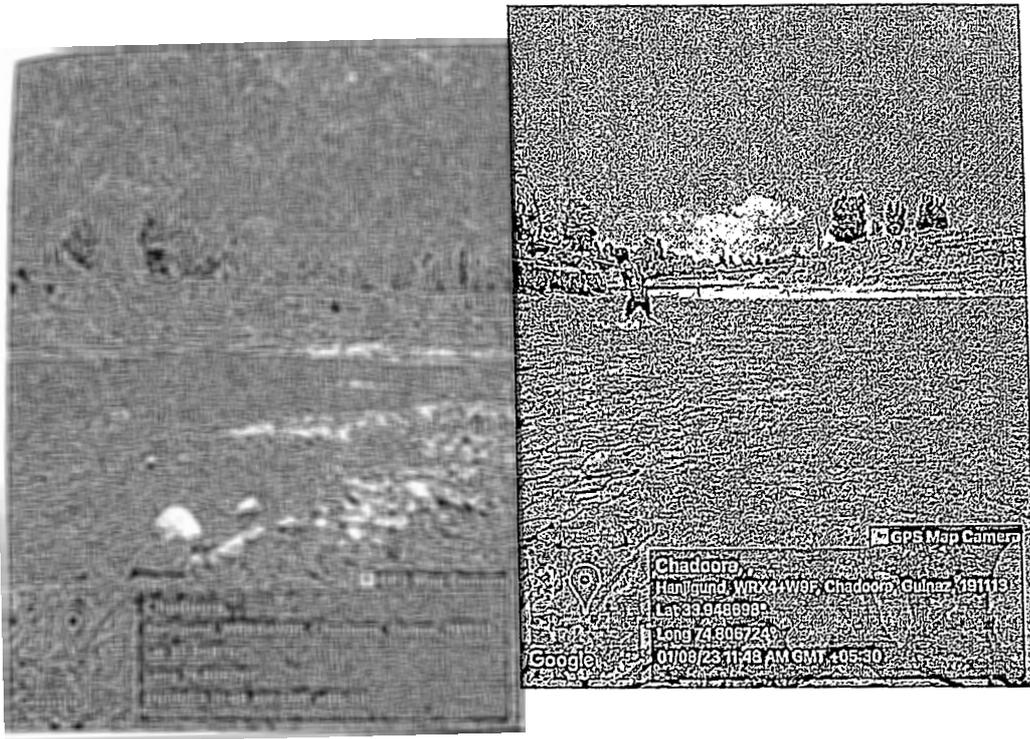
Annexure -IV

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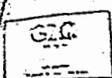
P. 8

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PHYSICAL STATUS OF WORKS TAKEN UNDER DODDAGANGA NALLAH & MAMATHI NALLAH IN COMPLIANCE TO THE NATIONAL GREEN TRIBUNAL ACT, (PRINCIPAL II SCHEDULE II, LIII) ORDER IN ORIGINAL APPLICATION NO. 211/2021 AS ON 24/09/2023.

Name of work	Allotment No. & Date	Allotted Amount (In Lacs)	Date of start	Physical Status of work
1. Construction of concrete protection wall on either side of Mamath Nallah Budget	39 of 09/2022	10.02	27/09/2022	100% Completed
2. Construction of protection wall on left side of Doddaganga nallah near Mamath Nallah	41 of 09/2022	8.55	09/10/2022	100% Completed
3. Construction of protection wall on right side of Doddaganga nallah completed protection of the area of 11 acre around Dam.	43 of 09/2022	18.20	10/10/2022	100% Completed
4. Construction of protection wall on left side of Doddaganga nallah near Degree college, Chidambra by an area of 10.66 acres work is 100%.	44 of 09/2022	27.66	10/10/2022	100% Completed
5. Construction of steel fish check dam on Mamath Nallah tributary of Budget No. 41/5 Mamath Bridge	64 of 10/2022	20.21	17/11/2022	100% Completed
6. Construction of steel protection head on left and right side of Doddaganga Nallah at Chidambra and Hiranahalli at open from RD 21813 21815 & RD 21956-21958	72 of 11/2022	22.69	18/01/2023	100% Completed
7. Construction of steel fish trap Mamath Budget (Madgaon Nallah)	79 of 12/2022	2.49	19/02/2023	50% Completed
Total		99.83		

Sd/-
Executive Engineer,
FSC Division Narbal



Government of Karnataka
Office of District Statisticians and Evaluation Officer
Budget-191111
Email: diststat@karnataka.gov.in, diststat@rediffmail.com

Sub Executive Summary of OS Works executed under National Green Turbulence.

Pursuant to the Chief Planning Officer Budget's letter no DDCHNG/1591 dated: 15.04.2023, wherein the undersigned has been assigned to submit executive summary report on the already verified below mentioned works executed under National Green Turbulence, the summed up report is appended below:

Executive summary of physically verified Works:

S. No.	Name of the Work	Estimated cost	Status of AAA	Status of Tender	Allotted Cost	Bill Amount	Type of Asset Created	Status of work	Observations if any
1	Geo Crated work fall Check dam on Mamath Nallah (Tributary of Budget Nallah) U/S Mamath Bridge	20.66 Lacs	Accorded	E-tender	20.21 Lacs	20.20 Lacs	Crate Protection Work	Complete	Work found executed on ground
2	Construction of concrete protection wall on either side of Mamath Nallah D/S Mamath Bridge	13.03 Lacs	Accorded	E-tender	10.02 Lacs	10.02 Lacs	Cement Concrete Protection walls	Complete	Work found executed on ground
3	Geo of Protection work on left side of Doddaganga Nallah near Degree college Chidambra	34.46 Lacs	Accorded	E-tender	27.66 Lacs	27.66 Lacs	Crate Protection Work	Complete	Work found executed on ground

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ANNEXURE - R-7

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Action Plan for implementation of Hon'ble NGT's order passed in OA 241/2021 for reducing gaps in Solid & Liquid Waste generation and treatment in respect of DULBK & CE UEED

OA No. 241/2021		Amt. in Cr
Sl. No	Particulars	Total
Chief Engineer, UEED		
1	UDDSS2022101801 Sewerage Treatment Plant for daily Dry Weather flow discharging in to Doodh Ganga Nallah from Baghi Mehtab to Chadoora	16.00
2	Sewerage Treatment Plant for Daily Dry Whether flow discharging into Doodh Ganga	12.93
	Total	28.93
Director Urban Local Bodies Kashmir		
Beautification and Restoration of Aesthetic View of Mamath Kaul		
a)	Fencing Along Mamath Khul in MC Budgam 50% of Total (3500m)	2.006
b)	Fencing along Doodh ganga in MC Chadura 70% of Total (1800m)	1.031
c)	Signages with Anti Littering	0.033
	Total	3.070
G-Total		32.00

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BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 241/2021

Raja Muzaffar Bhat

Applicant

V/s

Union of India and others

Respondents

In the matter of :- Affidavit

I, Prashant Goyal presently posted as Principal Secretary to Government, Housing & Urban Development Department, Civil Secretariat Srinagar do hereby state on solemn affirmation that I have read the Compliance report in the afore titled case and the contents of Paras of the said report are believed to be true and correct on the basis of the official record available.

[Signature]
Deponent
Principal Secretary to Govt.
Housing & Urban Dev. Department
J&K Government

Verification:

Verified today on 5th at Sect that the averments made here in above are true and correct to the best of my knowledge and belief.

[Signature]
Deponent
Principal Secretary to Govt.
Housing & Urban Dev. Department
J&K Government

Paramjit Singh ALR
Identified by

Certified that the statement declared on oath before me at Srinagar on this day of 5/9/2023 by Prashant Goyal who is identified by Paramjit Singh

AMFUI BANSIT DEVA
OAT COMMISSIONER

[Signature]
ALR 148 UDD

BEFORE NATIONAL GREEN TRIBUNAL AT NEW DELHI
O.A No. 241/2021

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RE:

Raja Muzaffar Bhat
VERSUS
Union of India

.....Applicant
....Respondents

VAKALATNAMA

Know all to whom these present shall come that I/We Prashant Goyal, the above named Respondent No do hereby appoint Sh. G.M Kawoosa, Adv. (hereinafter called the advocate/s) to be my/our advocate in the above notes case authorize him:-

To Act, appear and plead in the above noted case in the court or in other court in which the same may be tried or heard and also in the appellate court including High Court subject to payment of fees separately for each court by me/us.

To sign the verify and present pleading, application, appeals cross-objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages & future subjects to payment of fees for each stage.

To file and take back documents, to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any difference or disputes that may arise touching or in any manner relating to the said case. To make execution proceedings. The deposit, draw and receive money cheques, cash and grant receipts hereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

To appoint and instruct any other legal practitioner authorizing him to exercise the power and authority hereby conferred upon the advocate whenever he may think fit to do so and to sign, the power of attorney on our behalf.

And I/we the undersigned do hereby agree to ratify and confirm all acts by the advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes. And I/we undertake that I/we or my/our duly authorized agent would appear in Court on all hearings and will inform the advocate for appearance when the case is called.

And I/we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the advocate which he shall receive and retain for himself.

And I/we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/we hereby agree that once the fees is paid. I/we will not be entitled for the refund of the same in any case whatsoever and if the case prolong for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHERE OF I/WE do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 5-9-2023...

Accepted subject to the terms of the fees



Advocate G.M. Kawoosa
Adv
gmkawoosa@yahoo.com
9810271255


Principal Secretary to Govt.
Housing & Urban Dev. Department
J&K Government